

**MEDIATION CENTRE , RAJASTHAN HIGH COURT JODHPUR
CAUSE - LIST 06.07.2015**

S.No	NAME OF MEDIATORS <i>Shri/Smt/Ms.</i>	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Smt.Meena Kothari	S.B.Civil First Appeal No.403/2012, Shri Lal V/s Ashok Kumar	Mr.Ravi Bhansali	Dr.Sachin Acharya
02	Shri K.C.Sharma	S.B.Civil Transfer Pet.No.48/2015, Smt.Kamla V/s Jagdish	Shri Sikandar Adiwal
03.	Shri Prashant Sharma	S.B.Civil Misc.Transfer Pet.No.97/2014, Smt. Sangeeta V/s Giriraj Kumawat	Mr.Budhamal Sharma	Mr.Deepak Manaria
04.	Shri Mali Ram Pareek	S.B.Civi IMisc.Transfer Pet.No.39/2015,Preeti Priya V/s Ankit	Mr.Bhusan Singh Charan
05.	Shri Pankaj Ravindra Metha	S.B.Civil First Appeal No.212/2007,Dwarka Das V/s LR'x of Rameshwar	Mr.L.R.Metha	Mr.Suresh Shrimali
06.	Shri D.S.Udhawat	S.B.Civil First Appeal No.13/2014,, M.R.Oil Mills V/s Rama ind.	Mr.M.M.Dhera	Rekha Borana
07.	Shri H.S.Balaot	S.B.Civil Mnisc.Transfer Pet.No.56/2014,Santosh V/s Ramchandra	Mr.C.R. Choudhary	Mr.Dron Kaushik
08.	Smt.Suman Porwal	S.B.Civil Misc.Transfer Pet.No.68/2014, Dr.Hinmansu Kalra V/s Dr.Ashok Gupta	Mr.H.S.Shrimali	Mr.Rajendra Soni
09	Dr.Pramila Acharya	S.B.Civil Misc.Transfer Pet.No.49/2015, Smt.Priya V/s Naresh Kandara	Mr.Vishal Sharma

CAUSE - LIST 07.7.2015

S.No	NAME OF MEDIATORS <i>Shri/Smt/Ms.</i>	TYPE OF CASE & No./Years. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Shri Prashant Sharma	SB Civil Rev.Pet.No.89/2014,Makaran Marble V/s Ninod Kumar & S.B.Civil Rev.Pet.No.	Mr. N.K.Rastogi	Mr.Vinay Jain
02.	Shri Basant Raj Bhandari	S.B.Civil Misc.Transfer Pet.No.8/2015,82/2015, & 82/2015,83/2015,	Smt.Deepika Vyas	Mr.B.L.Bishnoi
03.	Shri Rajendra Dadich	S.B.Civil Misc.Transfer Pet.No.59/2014, Badami V/s Nitesh	Mr.Sanjay Nahar	Mr.S.K. Verma

CAUSE - LIST 08.7.2015

S.No	NAME OF MEDIATORS <i>Shri/Smt/Ms.</i>	TYPE OF CASE & No./Years. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Shri Shri Danpat Choudhary	SB Criminal Rev. Pet.No.580/2014,Smt.Rajul Jain V/s Arvind Jain	Mr. L.D.Khatri	Mr.Nagraj Gosawami

DY. SECRETARY

RAJ. STATE LEGAL SERVICES AUTHORITY JODHPUR